NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/192/2016

NAME OF THE PETITIONER(S)

: S.Devaraj & Another

NAME OF THE RESPONDENT(S)

: Seventh Vision India Pvt Ltd & 14 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. D. PERUMAN DARANYAN

County Jer publioners

ORDER

Counsel for petitioners present. Counsel for respondents called absent. No representation. Counsel for petitioners stated that the settlement talks between the parties are in progress. He prayed time for making submissions on the final outcome of the settlement talks. Time extended at request with a direction to inform the next date of hearing to the other side. Put up on 30.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)